

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203- **CP(IB)/65(AHM)2023**

ITEM No.204- **IA/1279(AHM)2023**

Proceedings under Section 9 IBC

IN THE MATTER OF:

Floorex Tiles

.....Applicant

Vs.

Crystal Ceramic Industries Limited

.....Respondent

Order delivered on: 02/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.

For the Respondent : Mr. Pratik Thakkar, Adv. & applicant in IA 1279/23

ORDER

CP(IB)/65(AHM)2023 & IA/1279(AHM)2023

Heard both the parties.

Orders are reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)